

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/42367/2025	SHERANWALI INFRASTRUCTURE PVT.LTD., TALCHER VS NATIONAL ALUMINIUM CO.LTD.(NALCO), BBSR	ASWAT KUMAR ACHARYA VS BBSR	// () //	
2	D-BLAPL/31671/2025	ANATHA BISWAL VS STATE OF ODISHA	MANOJ PANIGRAHI VS STATE OF ODISHA	RANPUR /277 /2025 () //	AOR20220001665C202500102
3	D-BLAPL/31672/2025	DEBARANJAN DASH VS STATE OF ODISHA	MANOJ PANIGRAHI VS STATE OF ODISHA	// () //	AOR20220001665C202500103
4	D-BLAPL/31678/2025	B.KRANTI VS STATE OF ODISHA	MANORANJAN PADHY VS STATE OF ODISHA	POTTANGI /120 /2024 () //	AOD20220003086C202500146
5	D-BLAPL/31681/2025	TOFFAN BISHOYI @ MASTER VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS STATE OF ODISHA	SALIPUR /434 /2024 () //	
6	D-BLAPL/31682/2025	MAHESH NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS STATE OF ODISHA	COLLIERY /605 /2025 () //	
7	D-BLAPL/31685/2025 BLAPL/10840/2025	BASUDEV ROUT VS STATE OF ODISHA	MANORANJAN DAS VS STATE OF ODISHA	JATNI P.S. /380 /2025 J.M.F.C.,JATNI(Khordha) GR/0000648/2025	AOR20220000053C202500114
8	D-BLAPL/31686/2025	RAJA NAYAK @ NIKHIL PRASAD NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS STATE OF ODISHA	BENTKAR (42 MOUZA) UPD CUTTACK /313 /2025 () //	AOR20220000001C202500066
9	D-BLAPL/31687/2025	SANATAN BHOI VS STATE OF ODISHA	LOKANATH NAIK VS STATE OF ODISHA	//0 () //	
10	D-BLAPL/31689/2025	SARBESWAR SRICHANDAN @ MANGU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS STATE OF ODISHA	KHURDA MODEL /259 /2025 () //	
11	D-BLAPL/31693/2025	MUKTIKANTA PARIDA VS STATE OF ODISHA	RAMAKANTA PANDA VS STATE OF ODISHA	NILGIRI /78 /2024 () //	AOD20240000348C202500032

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12	D-BLAPL/31695/2025	DINABANDHU KANDI VS STATE OF ODISHA	RAMDAS ACHARY VS	BALIPATNA /70 /2020 () //	
13	D-BLAPL/31696/2025	KARTIK MALLICK @ KARTIK JENA VS STATE OF ODISHA	SAMVIT MOHANTY VS	PARADEEP LOCK /248 /2025 () //	
14	D-BLAPL/31697/2025	SUNIL NAIK @ RABI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	ASKA /524 /2025 () //	AOR20220004593C202500045
15	D-BLAPL/31698/2025	SUBHARANSU SAHU VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// () //	AOR20220004152C202500027
16	D-BLAPL/31713/2025	SARA @ SAROJ KUMAR BARIK @ SAROJ BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /255 /2025 () //	AOD20240000364C202500185
17	D-BLAPL/31715/2025	BABLU @ RANJAIKANT PALEI @ RAJANIKANTA PALEI VS STATE OF ODISHA	ABHISHEK DASH VS	RASGOBINDPUR /150 /2025 () //	AOD20240000186C202500019
18	D-BLAPL/31717/2025	NIRAKAR SWAIN @ BANGUR VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ERASAMA /170 /2025 () //	
19	D-BLAPL/31718/2025	SIPU SAMAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANARAPAL /55 /2023 () //	
20	D-BLAPL/31727/2025	AKHIL RANJAN MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BADABAZAR /364 /2025 () //	
21	D-BLAPL/31732/2025	DEBANANDA SAMAL @ DEBANAND SAMAL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /380 /2023 () //	AOD20240000364C202500186
22	D-BLAPL/31734/2025	PRADIPTA BAUL VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	MAHANGA /296 /2025 () //	
23	D-BLAPL/31737/2025	SAJAN KUMAR HATI	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /143 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/31742/2025	PRAFULLA KUMAR JENA @ BIJAY KUMAR JENA @ AMULYA RATNA PANDA	AMULYA RATNA PANDA	KHAIRA /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/31747/2025	MAHESH BALARAM SINGH	AMULYA RATNA PANDA	G.R.P.S. /57 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/31754/2025	RAMA SING @ SINGH	KULDEEP MOHANTY	OUPADA /51 /2023	AOD20240000012C202500237
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/31759/2025	NIRANJAN NAYAK	SUSANTA SEKHAR MOHAPATRA	BARAMBA /279 /2025	AOD20220004450C202500038
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/31766/2025	MUNA NAIK	JUGALA KISHORE PANDA	COLLIERY /605 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/31768/2025	BABU GIRI @ DEEPAK KUMAR GIRI	PRAMOD KUMAR JENA	SINGLA /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/31775/2025	AJAY KUMAR ROUT @ AJAY ROUT	PRIYARANJAN SWAIN	SALIPUR /419 /2025	AOD20240000848C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/31779/2025	HARIHAR MEHER @ JURU @ HARIHARA	SIDHARTHA SANKAR RAY (2)	AMBADOLA /207 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/31780/2025	PRAHALLAD DUTTA	RABINDRA NATH PRUSTY	TIGIRIA /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/31784/2025	DIPU @ PANKAJ PRADHAN @ PANKAJ KUMAR PRADHAN	BISWOJEET LENKA	TALCHER TOWN /989 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/31786/2025	SUSAMA DUTTA	RABINDRA NATH PRUSTY	TIGIRIA /168 /2025	
		VS	VS	()	

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35	D-BLAPL/31790/2025	STATE OF ODISHA KAMAL KISHORE BARIK VS	DHANANJAYA MUND VS	// / /0 ()	
36	D-BLAPL/31792/2025	STATE OF ODISHA RAKESH KUMAR BEHERA VS	SARAT CHANDRA ACHARYA VS	// BADAGODA P.S. /498 /2025 ()	
37	D-BLAPL/31795/2025	STATE OF ODISHA GANESH NAIK VS	OM PRAKASH SARAN VS	// MOTANGA /321 /2025 ()	AOR20220000371C202500155
38	D-BLAPL/31796/2025	STATE OF ODISHA SOMNATH PRASKA VS	MANORANJAN PADHY VS	// LAXMIPUR /28 /2022 ()	AOD20220003086C202500151
39	D-BLAPL/31800/2025	STATE OF ODISHA YAYA KHAN @ MOHAMMAD YOUSUF VS	ALOK KUMAR MOHAPATRA VS	// AIRPORT /192 /2025 ()	
40	D-BLAPL/31825/2025	STATE OF ODISHA M. CHENEYA PATRA @ M. CHINAYA PATRA VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /131 /2025 ()	
41	D-BLAPL/31827/2025	STATE OF ODISHA MANOJ KU. SAHOO @ MANOJ KUMAR SAHU VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /142 /2025 ()	
42	D-BLAPL/31828/2025	STATE OF ODISHA ABHIJIT NAYAK VS	BHARAT BHUSAN ROUSTRAY VS	// SECTOR-7 /211 /2025 ()	
43	D-BLAPL/31830/2025	STATE OF ODISHA S. SUSANTA DORA VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
44	D-BLAPL/31832/2025	STATE OF ODISHA DEEPAK GOUDA VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /244 /2025 ()	
45	D-BLAPL/31840/2025	STATE OF ODISHA RIKU GHASI VS STATE OF ODISHA	GOURI KUMAR RATH VS	// THELKOLOI PS /376 /2025 () //	

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46	D-CMAPL/42177/2025	RAJALAXMI KUNDA VS ADM,PURI	BUDHIRAM DAS VS	// () //	
47	D-CMP/42148/2025	DURYADHAN PATTNAIK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// () //	AOR20230000872C202500085
48	D-CMP/42169/2025 CMP/1643/2025	SISIR KUMAR PADHI VS K.ESWARA RAO	RAMDAS ACHARY VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000065/2024	
49	D-CMP/42170/2025	RASANANDA MALLA VS TRILOCHAN MALLA	SASWAT KUMAR ROUT VS	// () //	
50	D-CMP/42178/2025	NARAYAN MEHER VS PHAKIRA MEHER	BUDHIRAM DAS VS	// () //	
51	D-CMP/42182/2025	KESHABA PADHAN @ KESHABA CHANDRA PADHAN VS CHAKRADHAR PADHAN	BUDHIRAM DAS VS	// () //	
52	D-CMP/42219/2025	JAJATI ADHIKARI VS HAREKRUSHNA MOHAPATRA	IN PERSON VS	// () //	AOR20220000370C202500002
53	D-CMP/42245/2025	BIJAY KUMAR GUPTA @ AGRAWAL VS BHAWANI SANKAR PANDA	ALOK KUMAR PANDA VS	// () //	
54	D-CMP/42311/2025	SHANTI BISHI VS RUPESWARI BHOI	AMIT PRASAD BOSE VS	// () //	
55	D-CMP/42339/2025	SRIBATSA PANDA VS UPENDRA DAS	BHASKAR CHANDRA PANDA VS	// () //	
56	D-CMP/42353/2025	DIBYALATA PATI VS ACHYUTA NANDA BEHERA	AJODHYA RANJAN DASH VS	// () //	
57	D-CONTC/42151/2025	BALAKRISHNA BEHERA	ADV.	//	

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		VS	VS	0	
		DEORANJAN KUMAR SINGH,IAS		//	
58	D-CONTC/42157/2025	PRADEEP KUMAR PRAHARAJ	ADV.	//	
		VS	VS	0	
		RANJIT KUMAR SAHOO,CHIEF CONSTRUCTION ENGINEER,CENTRAL CIRCLE,BBSR		//	
59	D-CONTC/42158/2025	RAMESH CHANDRA DIPA	ADV	//	AOR20220001490C202500024
		VS	VS	0	
		BIBHUTI BHUSAN NAYAK,COLLECTOR BOUDH		//	
60	D-CONTC/42159/2025	DR.SUPREET SAURAV	ADV.	//	
		VS	VS	0	
		ASWATHY S.,IAS		//	
61	D-CONTC/42160/2025	MADAN MOHAN ROUT	DEEPAK GOCHHAYAT	//	AOD20240000485C202500003
		VS	VS	0	
		PRADIPTA KUMAR JENA,ENGINEER IN CHIEF -I, RURAL WORKS ODISHA		//	
62	D-CONTC/42162/2025	BINODINI MOHAPATRA	Dibyajyoti Nayak	//	
		VS	VS	0	
		N.THIRUMALA NAIK,IAS		//	
63	D-CONTC/42164/2025	JYOTSHNARANI MISHRA	ADV.	//	
		VS	VS	0	
		GAURAV SHIVAJI ISALWAR,COLLECTOR,BALANGIR		//	
64	D-CONTC/42167/2025	HIRANMAYEE SAMAL	ADV.	//	
		VS	VS	0	
		NITYANANDA BARIK,DEO,CUTTACK		//	
65	D-CONTC/42180/2025	KANHU CHARAN SWAIN	ADV.	//	
		VS	VS	0	
		BIRENDRA KORKARA,DIRECTOR, SECONDARY EDUCATION,BBSR,KHURDA		//	
66	D-CONTC/42189/2025	RAGHUNATH BISWAL	ADV.	//	
		VS	VS	0	
		ANANYA DAS,IAS		//	
67	D-CONTC/42190/2025	DEBENDRA PRASAD MAHAPATRA	ADV.	//	
		VS	VS	0	
		ANANYA DAS,IAS		//	
68	D-CONTC/42192/2025	SUSANTA KUMAR PANDA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/42195/2025	ANANYA DAS,IAS KALI CHARAN DAS VS	ADV. VS	// // 0	
70	D-CONTC/42197/2025	ARVIND AGARWAL,IAS GOLAK BIHARI BEHERA VS	ADV. VS	// // 0	
71	D-CONTC/42198/2025	SATYABRATA SAHU,IAS SUBHASHIS NAIK VS	ADV. VS	// // 0	
72	D-CONTC/42199/2025	SANTOSH KUMAR SAHOO,DEO,CUTTACK SABITA KUMARI PANDA VS	ADV. VS	// // 0	
73	D-CONTC/42201/2025	SATYABRATA SAHU,IAS SUBASH CHANDRA SAHOO VS	ADV. VS	// // 0	
74	D-CONTC/42207/2025	GAYATRI PATNAIK,GENERAL MANAGER,ODISHA HOUSING CORPORATION LTD,BBSR,KHURDA BISWA PRAVANJAN ADITYA NARAYAN DAS VS	ADV. VS	// // 0	
75	D-CONTC/42209/2025	USHA PADHEE,IAS PRASAN KUMAR JENA VS	ADV. VS	// // 0	
76	D-CONTC/42214/2025	USHA PADHEE,IAS PITABASHA NAYAK VS	SUBHASREE MOHANTY VS	// // 0	
77	D-CONTC/42216/2025	BIBHUTI BHUSAN NAYAK,IAS PRADIPTA KUMAR SETHI VS	SUBHASREE MOHANTY VS	// // 0	
78	D-CONTC/42225/2025	BIBHUTI BHUSAN NAYAK,IAS PRAJNA PARAMITA DAS VS	ADV. VS	// // 0	
79	D-CONTC/42246/2025	JAGABANDHU SAHOO,DEO,BHADRAK SHASHIKANTA SWAIN VS SANJAY KUMAR SINGH,IAS	SAUBHAGYA KUMAR SAMAL VS	// // 0 0	

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80	D-CONTC/42248/2025	SARADA PRASANNA PANDA VS ARAVIND AGARWAL,IAS	MAHESWAR MOHANTY VS	// ()	
81	D-CONTC/42250/2025	MAHESH KUMAR NAYAK VS GIRISH S.N.,IAS	ADV. VS	// ()	
82	D-CONTC/42263/2025	HIRAMANI MOHANTY VS ANANYA DAS,IAS	ADV. VS	// ()	
83	D-CONTC/42267/2025	NARAYANA BHUE VS RASNA BHUE,TAHASILDAR,BINKA,SUBARNAPUR	SANTOSH KUMAR NANDA VS	// ()	
84	D-CONTC/42273/2025	SAGAR MAHAPATRA VS CHANCHAL RANA,IAS	ADV. VS	// ()	
85	D-CONTC/42274/2025	PRAVAKAR BARIK VS MANOJ KUMAR PADHY,OAS	ADV. VS	// ()	
86	D-CONTC/42283/2025	BIJAYA KUMAR DASH VS ARAVIND AGRAWAL,COMM-CUM-SECRETARY,HIGHER EDUCATION DEPT,BBSR,KHURDA//	AMIYA RANJAN SETHY VS	// ()	
87	D-CONTC/42305/2025	BABITA PATRO VS ARVIND AGRAWAL,COMMISSIONER CUM PRINCIPAL SECRETARY, HIGHER EDUCATION DEPTT.	ALOK KUMAR MOHANTY VS	// ()	AOD20240000796C202500034
88	D-CONTC/42313/2025	JAGANATHA MAHAPATRO VS ARVIND AGRAWAL, COMMISSIONER CUM PRINCIPAL SECRETARY, HIGHER EDUCATION DEPTT.	ALOK KUMAR MOHANTY VS	// ()	AOD20240000796C202500035
89	D-CONTC/42316/2025	BINAYAK DIGAL VS KESHAB MALLICK,B.E.O,RAIKIA,KANDHAMAL	ADV. VS	// ()	
90	D-CONTC/42319/2025	DASARATHA SAHU VS PRABHAKAR PARTIL, COMMISSIONER-CUM-SECRETARY	ADV. VS	// ()	
91	D-CONTC/42342/2025	ABHINAV SHAW	PRATIK DASH	//	

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		VS	VS	()	
		SABITRI SHAW		//	
92	D-CONTC/42347/2025	JAGANNATH SAHOO	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT,IAS		//	
93	D-CONTC/42348/2025	PADMALOCHAN NANDI	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		BHABATOSH MALLICK,TAHASILDAR,CHANDBALI,BHADRAK		//	
94	D-CRLA/31755/2025	CHANDRASEKHAR MALIK	RAMAKRISHAN NAIK	PATTAMUNDAI MODEL /99 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/31810/2025	PABITRA MOHAN DALEI	RADHARAMAN DAS NAYAK	DASPALLA /221 /2023	AOR20220001439C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/31674/2025	GHASI KIRSANI	MANORANJAN PADHY	BOIPARIGUDA /114 /2021	AOD20220003086C202500147
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/31675/2025	PITABAS PAIK	MANORANJAN PADHY	B.SINGHPUR /136 /2022	AOD20220003086C202500148
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/31676/2025	JAGANNATH PAIK	MANORANJAN PADHY	B.SINGHPUR /136 /2022	AOD20220003086C202500149
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/31677/2025	BUDU PAIK	MANORANJAN PADHY	B.SINGHPUR /136 /2022	AOD20220003086C202500150
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/31680/2025	SABITRI PADHI @ PANI	MITALEE JESTHI	BADAGODA P.S. /125 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/31706/2025	ASISH KUMAR PRUSTY	BISWORANJAN SWAIN	MANGALA BAG /202 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/31712/2025	CHATURBHUJA BEHERA	DURGA PRASAD DHAL	//0	
		VS	VS	()	

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103	D-CRLMC/31726/2025	SUMITRA MAHAKUD STATE OF ODISHA VS SILU LAMA	PARTHA SARATHI NAYAK, A.G.A. VS	// // ()	LOD20240000194C202500417
104	D-CRLMC/31728/2025	RAHUL JENA @ RASMI RANJAN CHOUDHURY VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP /159 /2019 () //	
105	D-CRLMC/31735/2025	BIKU SETHY @ JITU SETHY @ GOURAB SETHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BAIDYANATHPUR /512 /2025 () //	AOR20250001157C202500001
106	D-CRLMC/31738/2025	SANJIB BAGHASINGH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	JATNI P.S. /150 /2025 () //	
107	D-CRLMC/31739/2025	UCHHABA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /118 /2011 () //	AOD20240000242C202500245
108	D-CRLMC/31741/2025	MANOJ KUMAR PATNAIK VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	CHANDRASEKHARPUR /428 /2020 () //	
109	D-CRLMC/31746/2025	JADUMANI NAYAK VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	/ /0 () //	
110	D-CRLMC/31748/2025	BATAKRUSHNA SAHOO VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	/ /0 () //	
111	D-CRLMC/31749/2025	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	/ /0 () //	
112	D-CRLMC/31752/2025	DR. PRAMOD KUMAR KHARA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	KORAPUT TOWN /191 /2018 () //	
113	D-CRLMC/31760/2025	TAPAS PRADHAN @ GUNIA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /121 /2018 () //	

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114	D-CRLMC/31762/2025	BHAGABAN GUNTHA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /5 /2025 () //	
115	D-CRLMC/31776/2025	BINAY PRADHAN @ BINAYA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HANDAPA /105 /2021 () //	
116	D-CRLMC/31777/2025	ANKIT TIWARI VS STATE OF ODISHA	SRIKANT KUMAR BARIK VS	NAYAGARH /72 /2025 () //	AOD20240000581C202500147
117	D-CRLMC/31794/2025	SAHAILENDRA DESHINAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GARBANDHA /7 /2025 () //	
118	D-CRLMC/31801/2025	BISWARANJAN SAHOO VS STATE OF ODISHA	AMITABH MISHRA VS	BADAMBADI /260 /2025 () //	
119	D-CRLMC/31802/2025	ANIRUDDHA GIRI @ CHANDAN VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BRAMHA BARADA /197 /2024 () //	
120	D-CRLMC/31803/2025	CHIKU @ CHIKUNA DALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /452 /2025 () //	
121	D-CRLMC/31806/2025	DHARMENDRA ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /347 /2025 () //	
122	D-CRLMC/31809/2025	PINTU@LAXMIDHAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARAMBA /72 /2011 () //	
123	D-CRLMC/31818/2025	MANAMOHAN SWAIN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	PARADEEP LOCK /519 /2023 () //	AOR20220001299C202500003
124	D-CRLMC/31820/2025	SANTOSH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /119 /2024 () //	
125	D-CRLMC/31822/2025	PRADYUMNA PALLEI @ PRADYUMNA PALAI	SUJIT KUMAR PATNAIK	TANGI (KHURDA) /173 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/31835/2025	SUBRAT PARIDA	PRADIPTA BEURA	//	AOD20220004020C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/31673/2025	MANAS RANJAN MOHARANA @ MAHARANA	PRIYA RANJAN SINGH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/31704/2025	SUJIT MIRDHA	BISWARANJAN DALAI	//	AOR20220003722C202500216
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/31745/2025	ANIL KUMAR SHARMA	NALINI KANTA DASH	//0	
		VS	VS	()	
		INSPECTOR IN CHAEGE OF BADMAL POLICE STATION, JHRASUGUDA		//	
130	D-CRLMP/31778/2025	ARJUN PARIDA	BISWOJEET LENKA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/31783/2025	RASMITA DAS	SAPAN KUMAR LENKA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/31823/2025	AKSHOBYA KUMAR MOHAPATRA	MANORANJAN PADHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLREV/31703/2025	KUMARI NAHAK	DUSHMANTA SAHOO	//0	
		VS	VS	()	
		SUNIL KUMAR PATNAIK		//	
134	D-CRLREV/31714/2025	PRAVAT RANJAN MOHANTY	TAPESH ROY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/31764/2025	BIBEK KUMAR SWAIN	ANSHUMAN RAY	LAXMISAGAR P.S. /394 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/31826/2025	MANI @ NARAYANA ARISALA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /64 /2011	
		VS	VS	()	

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137	D-CRLREV/31829/2025	STATE OF ODISHA ASHUTOSH SAHOO VS VIJAY LAXMI DAS	SUSANTA KUMAR NATH VS	// //0 0 //	
138	D-FAO/42194/2025	THE DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD. VS PRATIMA PRADHAN	ANIL KUMAR TRIPATHY VS	// 0 //	
139	D-FAO/42213/2025	DEBI PRASAD DASH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD2024000024C202500244
140	D-MACA/42155/2025	KHAGESWAR JENA VS ABHILASH SWAIN	PRADEEP KUMAR MISHRA VS	// 0 //	
141	D-MACA/42217/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. VS GAYATRI BEHERA	CHITTA PRASAD DUTTA VS	// 0 //	
142	D-MACA/42218/2025	M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. VS CHITTA RANJAN SAHOO	CHITTA PRASAD DUTTA VS	// 0 //	
143	D-MATA/42256/2025	SUJATA SAHOO VS SUDHIR KUMAR SAHOO	BADRINARAYAN PANDA VS	// 0 //	
144	D-MATA/42268/2025	GUNDI MARANDI VS MALATI BASKEY	SWARUP KUMAR PATNAIK VS	// 0 //	
145	D-MATA/42280/2025	ANIKET PUROHIT VS ALOKI MISHRA	NIRANJAN PANDA VS	// 0 //	
146	D-RPFAM/42333/2025	SURYAKANTA BHARATI VS RAJALAXMI BHARATI	DEEPAK RANJAN SUNDARAY VS	// 0 //	
147	D-RSA/42186/2025	SWAPNESH MUKHARJEE VS ABHIMANYU KHARSEL	PRASANTA KUMAR SATAPATHY VS	// 0 //	

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148	D-RSA/42302/2025	MADHABI @ MADHVI PRADHAN VS ANIL KUMAR PRADHAN	AMIT PRASAD BOSE VS VS	// () //	
149	D-RSA/42334/2025	SURESH PRASAD SAHU VS SANTOSH KUMAR GAHAN	MANOJ KUMAR PATI VS VS	// () //	
150	D-RVWPET/42187/2025	AKSHAYA KUMAR JENA VS SURESH KUMAR JENA	GAJENDRANATH ROUT VS VS	// () //	AOR20220004106C202500154
151	D-RVWPET/42279/2025	BIBHUTI BHUSAN RATH VS STATE OF ODISHA	SAMIR KUMAR MISHRA, (SR.ADV.) VS VS	// () //	
152	D-TRP(C)/42140/2025	SHWETA SWAIN @ SWETA SWAIN VS BIJAYA KUMAR CHALAN	SAROJ KUMAR PADHY VS VS	// () //	
153	D-TRP(C)/42254/2025	ANITA SAHOO VS SOUMYARANJAN PRADHAN	PRATAP CHANDRA MISHRA VS VS	// () //	
154	D-TRP(C)/42354/2025	KABITANJALI NAYAK VS DAMBARUDHAR NAYAK	ASHUTOS DASH VS VS	// () //	
155	D-WA/42221/2025	STATE OF ODISHA VS SRIKANTA SAHOO	SASWAT DAS,A.G.A VS VS	// () //	LOD20240000200C202500421
156	D-WA/42222/2025	STATE OF ODISHA VS PRIYADARSINEE SAHOO	SASWAT DAS,A.G.A VS VS	// () //	LOD20240000200C202500422
157	D-WA/42224/2025	STATE OF ODISHA VS SANTOSH KUMAR LIMMA	AISHWARYA DASH,A.S.C VS VS	// () //	LOD20240000172C202500398
158	D-WA/42226/2025	STATE OF ODISHA VS RAJA RANJAN NAYAK	SASWAT DAS,A.G.A VS VS	// () //	LOD20240000194C202500418
159	D-WA/42244/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500399

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		VS	VS	()	
160	D-WA/42303/2025	SATYAJIT BENIA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500419
		VS	VS	()	
161	D-WP(C)/42138/2025	BIKASH KUMAR PRADHAN SUBASH CHANDRA SENAPATI	SRINIVAS MOHANTY	//	AOR20230000802C202500082
		VS	VS	()	
162	D-WP(C)/42139/2025 WP(C)/29143/2025	STATE OF ODISHA GOLAP ROUT	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
163	D-WP(C)/42141/2025	STATE OF ODISHA PRADEEP KUMAR MOHANTY	LALATENDU SAMAL	//	
		VS	VS	()	
164	D-WP(C)/42142/2025	STATE OF ODISHA CHOUDHURY BINOD BIHARI SAHOO	BIKRAM SENAPATI	//	
		VS	VS	()	
165	D-WP(C)/42143/2025	STATE OF ODISHA SARBANANDA MISHRA	BIKRAM SENAPATI	//	
		VS	VS	()	
166	D-WP(C)/42144/2025 WP(C)/29214/2025	STATE OF ODISHA BIKASH DAS	ADYASIDHI MISHRA	//	
		VS	VS	()	
167	D-WP(C)/42145/2025	STATE OF ODISHA PRANABALLAV MALLIK	BIKRAM SENAPATI	//	
		VS	VS	()	
168	D-WP(C)/42146/2025	STATE OF ODISHA JYOTSNA DAS	BIKRAM SENAPATI	//	
		VS	VS	()	
169	D-WP(C)/42147/2025	STATE OF ODISHA NRUSINGHANATH PRADHAN	ADYASIDHI MISHRA	//	
		VS	VS	()	
170	D-WP(C)/42149/2025	STATE OF ODISHA TIKINA BEHERA	LAXMAN BHOI	//	
		VS	VS	()	

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171	D-WP(C)/42150/2025	STATE OF ODISHA SANTOSH KUMAR DAS VS	MANAS PATI VS	// // ()	AOR20220001535C202500208
172	D-WP(C)/42152/2025	STATE OF ODISHA JHARIA BARAL VS	LAXMAN BHOI VS	// // ()	
173	D-WP(C)/42153/2025	STATE OF ODISHA GOURANGA CHANDRA DAS VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202500074
174	D-WP(C)/42154/2025	STATE OF ODISHA LOKNATH SUNA VS	RATILAL MUGRI VS	// // ()	
175	D-WP(C)/42156/2025	STATE OF ODISHA ASHIQUZZAMAN VS	JAGAMOHAN PATTANAİK VS	// // ()	
176	D-WP(C)/42161/2025	UNION OF INDIA AJAYA KUMAR SAHOO VS	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202500111
177	D-WP(C)/42163/2025	UNION OF RAILWAY Dr. KALI CHARAN CHOUDHARY VS	GOPINATH PANDA VS	// // ()	AOR20250000149C202500031
178	D-WP(C)/42165/2025	STATE OF ODISHA JAGABANDHU MAHANANDIA VS	GOPINATH PANDA VS	// // ()	AOR20250000149C202500030
179	D-WP(C)/42166/2025	DIRECTOR GENERAL OF POLICE, ODISHA RANJAN KUMAR DAS VS	HRUDANANDA MOHAPATRA VS	// // ()	
180	D-WP(C)/42168/2025	STATE OF ODISHA ANANTA NAYAK VS	ARUN KUMAR PATRA VS	// // ()	
181	D-WP(C)/42171/2025	STATE OF ODISHA PITAMBARA MAHANTA VS	TUSHAR KANTA NAYAK VS	// // ()	
		STATE OF ODISHA		//	

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182	D-WP(C)/42172/2025	KAILASH CHANDRA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
183	D-WP(C)/42173/2025	HARIHARA PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
184	D-WP(C)/42174/2025	MATHURI BARAL VS LAND REFORMS COMMISSIONER CUM COMMISSIONER CONSOLIDATION AND SETTLEMENT	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500153
185	D-WP(C)/42175/2025	ARNAPURNA PARIDA VS PRAFULLA KUMAR MOHANTY	BASUDEV MISHRA VS	// 0 //	
186	D-WP(C)/42176/2025	MINATI KUMARI TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
187	D-WP(C)/42179/2025 WP(C)/29231/2025	DEBASMITA PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
188	D-WP(C)/42181/2025	SUBHAJIT BARAL VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
189	D-WP(C)/42183/2025 WP(C)/29228/2025	SARASWATI MADHEI VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
190	D-WP(C)/42184/2025	DILLIP KUMAR CHHATOI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
191	D-WP(C)/42185/2025	JENAMANI GADTIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500181
192	D-WP(C)/42188/2025	TRINATH SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
193	D-WP(C)/42191/2025	RAMESH CHANDRA SAHOO	PRASANTA KUMAR NANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/42193/2025	JHUNU SAHU	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/42196/2025	MILAN DAS	SAIBRATA RATH	//	
	WP(C)/29227/2025	VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/42200/2025	NARAYAN SAHU	HARIPAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/42202/2025	DIMIRI GRAMPANCHAYAT STARIYA SANGHA, KANHEIPUR BLOCK	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500218
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/42203/2025	RAJANAGAR PANCHAYAT STARIYA SANGHA, PATNA BLOCK	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500208
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/42204/2025	LITAN KUMAR JENA	SOUBHAGYA SWAIN	//	AOR20220001296C202500080
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/42205/2025	NIMAESAPUR G.P.L.F	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500219
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/42206/2025	KANHEIPUR NARISHAKTI MAHASANGHA TANGI BLOCK	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500217
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/42208/2025	SUKANTA MOHANTY	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/42210/2025	RABINDRA KUMAR DASH	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/42211/2025	ABDUL HANIF MALIDA	BYOMAKESH TRIPATHY	//	
		VS	VS	0	

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205	D-WP(C)/42212/2025	STATE OF ODISHA SUSANTA KUMAR MALIK VS	ACHYUTANANDA PATTANAIK VS	// // 0	
206	D-WP(C)/42215/2025	STATE OF ODISHA PADMALVA NAHAK VS	SANDIPANI NAYAK VS	// // 0	
207	D-WP(C)/42220/2025	STATE OF ODISHA SUBASH CHANDRA MISHRA VS	SIDHESWAR MALLIK VS	// // 0	
208	D-WP(C)/42223/2025	STATE OF ODISHA SADASIBA NAYAK VS	BIGYAN KUMAR SHARMA VS	// // 0	
209	D-WP(C)/42227/2025	CHIEF MANAGER, STRESSED ASSETS RECOVERY BRANCH, BBSR BIBHUTI BHUSAN MOHAPATRA VS	SANKARACHARYA CHOUDHURY VS	// // 0	
210	D-WP(C)/42228/2025	STATE OF ODISHA DHAKOTA G.P.L.F VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202500209
211	D-WP(C)/42229/2025	STATE OF ODISHA MOCHINDA G.P.L.F VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202500211
212	D-WP(C)/42230/2025	STATE OF ODISHA SAMIKHYA MISSION SHAKTI ,JODA BLOCK VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202500212
213	D-WP(C)/42231/2025	STATE OF ODISHA CHEMNA G.P.L.F VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202500213
214	D-WP(C)/42232/2025	STATE OF ODISHA ANANTA KUMAR DAS VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
215	D-WP(C)/42233/2025	STATE OF ODISHA JAGANNATH DEY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// // 0 //	

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216	D-WP(C)/42234/2025	KUANR G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500215
217	D-WP(C)/42235/2025	RAMAKRUSHNAPUR GPLF, RK.PUR, BHADRAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
218	D-WP(C)/42236/2025	BABA BHUSANDESWAR SHG MAHILA FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500216
219	D-WP(C)/42237/2025	KAYALAPADA GPSS TANGI BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500210
220	D-WP(C)/42238/2025	JAGANNATH BISWAL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
221	D-WP(C)/42239/2025	BALADA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500214
222	D-WP(C)/42240/2025	NIRANJAN BEHERA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //	
223	D-WP(C)/42241/2025	RAJANI KANTA MAHARANA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
224	D-WP(C)/42242/2025	KASHINATH ROUT VS STATE OF ODISHA	VS	// 0 //	LOD20250000256C202500001
225	D-WP(C)/42243/2025	BIBHUTI KUMAR PARIDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500264
226	D-WP(C)/42247/2025	CHIRANJIBI BISWAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// 0 //	
227	D-WP(C)/42249/2025	RAGHUNATH SAHU	CHANDAN KUMAR SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/42251/2025	DILIP KUMAR BHOKTA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, ANGUL		//	
229	D-WP(C)/42252/2025	GOURI SHANKAR KUSUM	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/42253/2025	DEEPAK KUMAR BHOKTA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, ANGUL		//	
231	D-WP(C)/42255/2025	CHANDRA SEKHAR KAR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/42257/2025	SATYA PRAKASH JENA	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/42258/2025	BANAMALI MAHALIK	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
234	D-WP(C)/42259/2025	PRAVASINI NAYAK	GOPAL PRASAD JENA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
235	D-WP(C)/42260/2025	RAJKUMAR BANDIA	SAILABALA JENA	//	
		VS	VS	0	
		INDIAN OIL CORPORATION LTD,(IOCL) NEW DELHI		//	
236	D-WP(C)/42261/2025	YUBANYAS BEHERA	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
237	D-WP(C)/42262/2025	MOTHER TERASA HEALTH WORKERS (FEMALE) TRADE UNION	GOPAL PRASAD JENA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
238	D-WP(C)/42264/2025	SHOVIT KUMAR CHALAN	SAILABALA JENA	//	
		VS	VS	0	

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239	D-WP(C)/42265/2025	STATE OF ODISHA RATAN KUMAR BEHERA VS	PRAMOD KUMAR JENA VS	// // 0	
240	D-WP(C)/42266/2025	STATE OF ORISSA PRATAP CHANDRA MEHER @ PRATAP MEHER @ PRADIP KUMAR SAHU VS	AKSHAYA KUMAR PANDEY VS	// // 0	
241	D-WP(C)/42269/2025	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	SAILABALA JENA VS	// // 0	
242	D-WP(C)/42270/2025	STATE OF ODISHA ANIL KUMAR ROUT VS	DR.NIRANJAN SWAIN VS	// // 0	
243	D-WP(C)/42271/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSIONER, BBSR D.SUNITA BINDHANIRA VS	ASHOK DAS VS	// // 0	
244	D-WP(C)/42272/2025	THE COLLECTOR, GANJAM KUNJA BISOI VS	AKSHAYA KUMAR PANDEY VS	// // 0	
245	D-WP(C)/42275/2025	UNION OF INDIA SOMANATH SWAIN VS	DR.NIRANJAN SWAIN VS	// // 0	
246	D-WP(C)/42276/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR RUDRANI PALEI VS	AKSHAYA KUMAR PANDEY VS	// // 0	
247	D-WP(C)/42277/2025	UNION OF INDIA LOCHAN JENA VS	SIBA SANKAR SAMANTARAY VS	// // 0	
248	D-WP(C)/42278/2025	STATE OF ODISHA ABATAR MISHRA VS	DR. BINODA KUMAR MISHRA VS	// // 0	
249	D-WP(C)/42281/2025	STATE OF ODISHA ANITA KUMARI SWAIN VS	AKSHAYA KUMAR PANDEY VS	// // 0	
		UNION OF INDIA		//	

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250	D-WP(C)/42282/2025	JANAKIMANI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //	
251	D-WP(C)/42284/2025	MAHESWAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
252	D-WP(C)/42285/2025	PRABODHA KUMAR SAMAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
253	D-WP(C)/42286/2025	HEMRAJ MEENA VS UNION OF INDIA	KUMARESWAR MOHANTY VS	// 0 //	
254	D-WP(C)/42287/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
255	D-WP(C)/42288/2025	BANSHIDHAR SAHOO VS TAHASILDAR, JATANI	SUSANTA KUMAR PRADHAN-2 VS	// 0 //	AOD20250000501C202500005
256	D-WP(C)/42289/2025	SHIBA PRASAD SAHOO VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
257	D-WP(C)/42290/2025	KARKACHIA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500220
258	D-WP(C)/42291/2025	RADHARANI PANDA VS THE ASSESSING OFFICER CUM EXECUTIVE ENGINEER (ELECT), CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	
259	D-WP(C)/42292/2025	TAPAN KUMAR DAS VS THE COMMISSIONER, CT AND GST	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500129
260	D-WP(C)/42293/2025	Dr. SANTISWARUPA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500182
261	D-WP(C)/42294/2025	DAHIKOTI G.P.L.F	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500221

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/42295/2025	AJIT KUMAR SWAIN	UPASANA BAL	//	AOD20220004095C202500026
		VS	VS	()	
		THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE		//	
263	D-WP(C)/42296/2025	SANJAT KUMAR SAHU	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/42297/2025	JAYANTA KUMAR MAITY	UPASANA BAL	//	AOD20220004095C202500025
		VS	VS	()	
		THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE		//	
265	D-WP(C)/42298/2025	BINAYAK BISOI	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500121
		VS	VS	()	
		CENTRAL SILK BOARD		//	
266	D-WP(C)/42299/2025	GADADEULIA G.P.L.F	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500222
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/42300/2025	BAISINGA GRAMPANCHAYAT STARIYA SANGHA	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500223
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/42301/2025	DR. SMITA MOHANTY	NIHAL RATH	//	
		VS	VS	()	
		ADDL. CHIEF SECY TO GOVT., REVENUE AND DISASTER MANAGEMENT, ODISHA, BBSR		//	
269	D-WP(C)/42304/2025	SILLA SANJIB PATRA	SAMIR KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/42306/2025	RADHARANI PANDA	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	()	
		THE ASSESSING OFFICER CUM EXECUTIVE ENGINEER(ELECT.), CUTTACK		//	
271	D-WP(C)/42307/2025	ROJI PATRA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/42308/2025	SASHI KANTA SETHI	AGASTI KANUNGO	//	
		VS	VS	()	

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273	D-WP(C)/42309/2025	STATE OF ODISHA BAITHARU SAHU VS	ALOK KUMAR PANDA VS	// // 0	
274	D-WP(C)/42310/2025	STATE OF ODISHA JAGANNATH DASH VS	RABI NARAYAN PANDA VS	// // 0	
275	D-WP(C)/42312/2025	ZONAL MANAGER UCO BANK, BALASORE LAXMI MALIK VS	AGASTI KANUNGO VS	// // 0	
276	D-WP(C)/42314/2025	STATE OF ODISHA PUSHPA KUMARI VS	AKHAND VS	// // 0	
277	D-WP(C)/42315/2025	PRESIDING OFFICER, LABOURCOURT, SAMBALPUR PRAVAT DASH VS	AMITAV DAS VS	// // 0	
278	D-WP(C)/42317/2025	STATE OF ODISHA SURENDRANATH DALAI VS	AGASTI KANUNGO VS	// // 0	
279	D-WP(C)/42318/2025	STATE OF ODISHA JAGABANDHU PADHI VS	SARAT CHANDRA MEKAP VS	// // 0	
280	D-WP(C)/42320/2025	THE COLLECTOR, GANJAM PUSPANJALI NAIK VS	SIDHANT DWIBEDI VS	// // 0	
281	D-WP(C)/42321/2025	STATE OF ODISHA MADHAB BEHERA VS	SARAT CHANDRA MEKAP VS	// // 0	
282	D-WP(C)/42322/2025	HINDUJA LEYLAND FINANCE LTD., KHURDA INDIAN OVERSEAS BANK, BBSR VS	AJIT KUMAR MAHAPATRA VS	// // 0	
283	D-WP(C)/42323/2025	THE CHAIRPERSON, PERMANENT LOK ADALAT, KHURDA SOUMYA RANJAN SATAPATHY VS	BUDHADEV ROUSTRAY VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/42324/2025	PRATIMA BEHERA VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //	
285	D-WP(C)/42325/2025	TAPODHAN JENA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
286	D-WP(C)/42326/2025	ABHAYA RANJAN ROUT VS STATE OF ODISHA	RAJIB RATH VS	// 0 //	
287	D-WP(C)/42327/2025	RAJESH KUMAR AGARWAL VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
288	D-WP(C)/42328/2025	PRIYADARSINI MISHRA VS ASST SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //	
289	D-WP(C)/42329/2025	DIBAKAR SETHI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
290	D-WP(C)/42330/2025	ANANTA CHARAN SETHI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
291	D-WP(C)/42331/2025	HIRALAL PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
292	D-WP(C)/42332/2025	BINOD KUMAR JENA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
293	D-WP(C)/42335/2025	BASANTI LATA SETHI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
294	D-WP(C)/42336/2025	PITAMBAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
295	D-WP(C)/42337/2025	GOKULA NANDA BEJ	PURNA CHANDRA MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/42338/2025	LATA KUMBHAR	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/42340/2025	BISWANATH NAIK	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/42341/2025	ARJUNA CHARAN JENA	AGASTI KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/42343/2025	BARUN KUMBHAR	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/42344/2025	CHINTAMANI BAL	DILLIP KUMAR SAHOO	//	AOD20240000078C202500008
		VS	VS	0	
		THE COLLECTOR, KEONJHAR		//	
301	D-WP(C)/42345/2025	NANDINI SANKHUA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/42346/2025	REETA SATAPATHY	SWETALINA PANDA	//	
		VS	VS	0	
		BASANTA KUMAR SATAPATHY		//	
303	D-WP(C)/42349/2025	RINARANI NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/42350/2025	BANALATA JENA	SURENDRA PRASAD BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/42351/2025	NITYANANDA DASH	SANGHAMITRA ACHARYA	//	
		VS	VS	0	
		THE TAHASILDAR, CUTTACK		//	
306	D-WP(C)/42352/2025	CHAKRADHAR BEHERA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	

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307	D-WP(C)/42355/2025	STATE OF ODISHA SASMITA KUMARI ROY VS	SATYA RANJAN MOHAPATRA VS	// // 0	
308	D-WP(C)/42356/2025	THE ADDL COMMISSIONER REVISION COURT IV BBSR ODISHA ANANTA DEHURY VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
309	D-WP(C)/42357/2025	STATE OF ODISHA NITYANANDA DASH VS	GOPAL CHARAN MOHANTY VS	// // 0	
310	D-WP(C)/42358/2025	THE TAHASILDAR, CUTTACK RIYANKA JENA VS	BHAWANI SANKAR PANIGRAHI VS	// // 0	
311	D-WP(C)/42359/2025	THE STATE OF ODISHA MANOJ KUMAR BEHERA VS	DILLIP KUMAR RAY VS	// // 0	
312	D-WP(C)/42360/2025	STATE OF ODISHA JHUMURI JENA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
313	D-WP(C)/42361/2025	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	HARA PRASAD RATH VS	// // 0	
314	D-WP(C)/42362/2025	STATE OF ODISHA MAA MAHALAXMI SELF HELP GROUP, SUBARNAPUR VS	URBHILASH MISHRA VS	// // 0	
315	D-WP(C)/42363/2025	STATE OF ODISHA DR.SANJIT PATNAIK VS	ISHWAR MOHANTY VS	// // 0	
316	D-WP(C)/42364/2025	DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION, CUTTACK NANDA KISHORE SETHI VS	HARA PRASAD RATH VS	// // 0	
317	D-WP(C)/42365/2025	STATE OF ODISHA MANGULU MAHAKUL VS	SUBHENDU KAR VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/42366/2025	SRIDHAR MISHRA VS STATE OF ORISSA	HARA PRASAD RATH VS	// 0 //	
319	D-WP(C)/42368/2025	BIRAJA SANKAR MISHRA VS PUBLIC INFORMATION OFFICER, PURI	SASMITA NAYAK VS	// 0 //	
320	D-WP(C)/42369/2025	MADHAB CHANDRA APATA VS DEPUTY ELECTRICAL INSPECTOR, GOVT. OF ODISHA, GANJAM	OM PRAKASH SAHU VS	// 0 //	
321	D-WP(C)/42370/2025	MAHENDRA MAHAKUL VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //	
322	D-WP(C)/42371/2025	DHEERAJ KUMAR BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
323	D-WP(C)/42372/2025	MADHUSUDHAN JENA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //	
324	D-WP(C)/42373/2025	YAZDANI STEEL AND POWWER LTD., BBSR VS SUPERINTENDING ENGINEER CUM CLECTRICAL INSPECTOR, KEONJHAR	SOUMYAJYOTI BISWAL VS	// 0 //	
325	D-WP(C)/42374/2025	TRINATH HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
326	D-WP(C)/42375/2025	BAIJAYANTI SENAPATI VS STATE OF ODISHA	Amarendra Prasad Sahoo VS	// 0 //	AOD20220001998C202500062
327	D-WP(C)/42376/2025	GHANASHYAM BALA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
328	D-WP(C)/42377/2025	M/S BANABASI PANDA, JAGATSINGHPUR VS ADDL. COMNR GOODS AND SERVICE TAX, CENTRAL EXCISE, BBSR	CHOUDHURY SATYAJIT MISHRA VS	// 0 //	
329	D-WP(C)/42378/2025	BISWAJIT SWAIN	SOM SEKHAR RATH	//	

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		VS	VS	()	
330	D-WP(C)/42379/2025	STATE OF ODISHA Himadri Kumar Swain	goura harijan	//	AOR20220000742C202500001
		VS	VS	()	
331	D-WP(C)/42380/2025	Collector of Kalahandi SATYARANJAN PANDA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500143
		VS	VS	()	
332	D-WP(C)/42381/2025	STATE OF ODISHA PRADEEP KUMAR PARIDA	SATYAJIT SAMAL	//	
		VS	VS	()	
333	D-WP(C)/42382/2025	STATE OF ODISHA SASMITA RANI NAYAK	SUKANTA KUMAR DALAI	//	AOD20240000306C202500144
		VS	VS	()	
334	D-WP(C)/42383/2025	STATE OF ODISHA Subash Chandra Rout	Sibananda Patra	//	AOR20220001717C202500004
		VS	VS	()	
335	D-WP(C)/42384/2025	State of Odisha through Commissioner cum Secretary of Revenue and Disaster Management HARICHARAN NAYAK	SUSANTA LENKA	//	AOR20220001299C202500002
		VS	VS	()	
336	D-WP(C)/42385/2025	STATE OF ODISHA BAJARANGBALI SELF HELP GROUP, SUBARNAPUR	ABHILASH MISHRA	//	
		VS	VS	()	
337	D-WP(C)/42386/2025	STATE OF ODISHA PITABAS NAYAK	Ajit Kumar Sahoo	//	AOR20220001563C202500059
		VS	VS	()	
338	D-WP(C)/42387/2025	STATE OF ODISHA SAMBIT MOHANTY	DEBA PRASAD MISHRA	//	AOD20240000116C202500011
		VS	VS	()	
339	D-WP(C)/42388/2025	SUPERINTENDENT, JAJPUR SAROJ KUMAR SAHU	SURYAKANTA DASMOHAPATRA	//	AOR20220004152C202500028
		VS	VS	()	
340	D-WPCRL/31705/2025	STATE OF ODISHA DILLIP JENA	GAJENDRANATH ROUT	//	AOR20220004106C202500155
		VS	VS	()	

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341	D-WPCRL/31788/2025	STATE OF ODISHA NAYANA MALLICK VS	GAJENDRANATH ROUT VS	// GOP /285 /2025 ()	AOR20220004106C202500156
342	D-WPCRL/31789/2025	STATE OF ODISHA MANOJ PANDA VS	SAMBEET PATTANAYAK VS	// // ()	AOR20220001591C202500034
343	D-ABLAPL/31679/2025	STATE OF ODISHA BIKRAM KISHORE LENKA VS	SASHIBHUSAN DAS VS	// MADHUPATNA /256 /2025 ()	
344	D-ABLAPL/31683/2025	STATE OF ODISHA INDRAMANI PANIGRAHI VS	PRABIR KUMAR RAY VS	// JAJPUR TOWN /456 /2025 ()	AOR20230000820C202500030
345	D-ABLAPL/31684/2025	STATE OF ODISHA SAGAR SAHOO VS	BIRAJA PRASAD NANDA VS	// KANIHA /312 /2025 ()	
346	D-ABLAPL/31688/2025	STATE OF ODISHA CHINARI NARASINGALU SUBUDHI VS	SANJAY KUMAR PRADHAN VS	// DIGAPAHANDI /358 /2025 ()	
347	D-ABLAPL/31690/2025	STATE OF ODISHA PRAKASH BEHERA VS	ROHIT RANJAN RAY VS	// KHURDA MODEL /374 /2025 ()	
348	D-ABLAPL/31691/2025	STATE OF ODISHA NARAYAN BEHERA VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /293 /2025 ()	
349	D-ABLAPL/31692/2025	STATE OF ODISHA GANESWAR SAMANTASINGHAR VS	ROHIT RANJAN RAY VS	// BOLAGARH P.S. /207 /2025 ()	
350	D-ABLAPL/31694/2025	STATE OF ODISHA AJIT PARIJA @ PARIDA @ MAGU VS	SAMARESH PATTANAIAK VS	// KUJANGA /371 /2025 ()	
351	D-ABLAPL/31699/2025	STATE OF ODISHA SUBHRANSU SEKHAR MOHANTY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// SORO /813 /2025 () //	

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352	D-ABLAPL/31700/2025	SIDHARTHA SANKAR RAY VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	/ / 0 () //	
353	D-ABLAPL/31701/2025	LIPU SWAIN VS STATE OF ODISHA	RAKESH BEHERA VS	TOMANDO /271 /2025 () //	
354	D-ABLAPL/31702/2025	SANTOSH KUMAR PATI @ SANTOSH PATI VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	AUL /299 /2025 () //	
355	D-ABLAPL/31707/2025	UTTAM PARIDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /411 /2025 () //	AOD20240000242C202500242
356	D-ABLAPL/31708/2025	PRAFULLA MAJHI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /350 /2025 () //	
357	D-ABLAPL/31709/2025	MAHESH ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP LOCK /287 /2025 () //	
358	D-ABLAPL/31710/2025	PANCHANAN GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /225 /2025 () //	AOD20240000242C202500243
359	D-ABLAPL/31711/2025	BINA NAG VS STATE OF ODISHA	SEPHALEE DAS VS	KHARIAR /135 /2020 () //	
360	D-ABLAPL/31716/2025	SUKANTA MAHARANA @ RINKU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	GOLANTHARA (BERHAMPUR) /447 /2025 () //	
361	D-ABLAPL/31719/2025	AMIR KUMAR BARAL VS STATE OF ODISHA	SANJIT MISHRA VS	BRAHMAGIRI /408 /2025 () //	
362	D-ABLAPL/31720/2025	KASHINATH BEHERA @ KASINATH BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	DELANGA /209 /2025 () //	
363	D-ABLAPL/31721/2025	RAMA CHANDRA ROUT	SANJIT MISHRA	BALIAPANDA /64 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/31722/2025	SANJIB KUMAR SETHI	AJIT KUMAR PANDA	JHARPOKHARIA /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/31723/2025	SANTANU KUMAR KOELA	AJIT KUMAR PANDA	JHARPOKHARIA /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/31724/2025	SAMIR KUMAR DAS	AJIT KUMAR PANDA	JHARPOKHARIA /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/31725/2025	UTTAM KUMAR DANDPAT	AJIT KUMAR PANDA	JHARPOKHARIA /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/31729/2025	TAPAN KUMAR BERA	PRASANTA KUMAR SAHOO	NAIKANI-DIHI /243 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/31730/2025	JAGABANDHU DAS	MD. GOLAM MADANI	DHAMNAGAR /380 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/31731/2025	KULAMANI SAHU	MD. GOLAM MADANI	BHANDARIPOKHARI /398 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/31733/2025	SUJATA BEHERA	PRANAB RANJAN CHHATOI	TIRTOL /513 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/31736/2025	NAUN @ NARAYAN SETHY	BIKRAM KESHARI BAL	SALIPUR /341 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/31740/2025	PRAKASH MALLICK	AMLAN SHAKTI PAUL	GOP /175 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/31743/2025	BISWAJIT PANDA	BIBHU PRASAD MOHANTY	//	AOD20250001071C202500018
		VS	VS	()	

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375	D-ABLAPL/31744/2025	STATE OF ODISHA RATIKANTA BARIK VS	NALINI KANTA DASH VS	// CHANDIPUR /126 /2025 ()	
376	D-ABLAPL/31750/2025	STATE OF ODISHA SUBRATA MAHARANA VS	DEBIDUTTA MOHAPATRA VS	// THAKURMUNDA /111 /2025 ()	AOD20220004576C202500048
377	D-ABLAPL/31751/2025	STATE OF ODISHA TILOTTAMA BEHERA VS	AMULYA RATNA PANDA VS	// / 0 ()	
378	D-ABLAPL/31753/2025	STATE OF ODISHA BULU @ BULU RANJAN ROUT VS	MANAS RANJAN DHAL VS	// / 0 ()	
379	D-ABLAPL/31756/2025	STATE OF ODISHA BULU @ BULU RANJAN ROUT VS	SWASTIK MOHANTY VS	// / 0 ()	
380	D-ABLAPL/31757/2025	STATE OF ODISHA CHITTARANJAN BEHERA VS	BRAJA KISHORE PANDA VS	// CHOUWAR /602 /2025 ()	
381	D-ABLAPL/31758/2025	STATE OF ODISHA DHADIA @ PRASANTA MALLICK VS	PRANAY KUMAR MAHARAJ VS	// FATEGARH /305 /2025 ()	
382	D-ABLAPL/31761/2025	STATE OF ODISHA SATYABRATA DAS @ DASH VS	SOUBHAGYA RANJAN JENA VS	// CAPITAL P.S. /483 /2025 ()	AOR20220001736C202500092
383	D-ABLAPL/31763/2025	STATE OF ODISHA SATYAJIT ROY @ SANGINI VS	SAMARENDRA MOHANTY VS	// BALICHANDRAPUR /297 /2025 ()	
384	D-ABLAPL/31765/2025	STATE OF ODISHA RANJAN KUMAR MALLIK VS	BIKRAM CHANDRA GHADAI VS	// GOPALPUR /172 /2025 ()	
385	D-ABLAPL/31767/2025	STATE OF ODISHA AJIT KUMAR BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// CHANDAPUR /166 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/31769/2025	MANORANJAN KAR VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BARI RAMCHANDRAPUR /402 /2025 () //	
387	D-ABLAPL/31770/2025	ALOK MALIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /275 /2024 () //	
388	D-ABLAPL/31771/2025	MD. AHESAN @ TUNA @ MD. EHSAN VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /294 /2024 () //	
389	D-ABLAPL/31772/2025	RATNAKAR MALIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /275 /2024 () //	
390	D-ABLAPL/31773/2025	MANASH DALEI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KRUSHNA PRASAD /268 /2025 () //	
391	D-ABLAPL/31774/2025	MD. AHESAN @ TUNA @ MD. EHSAN VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /299 /2024 () //	
392	D-ABLAPL/31781/2025	MANAS KUMAR ROUT @ MANASA KUMA ROUT VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	RAMACHANDRAPUR /287 /2025 () //	
393	D-ABLAPL/31782/2025	BHASKAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /118 /2025 () //	
394	D-ABLAPL/31785/2025	BIJAYA PANI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	KUJANGA /355 /2025 () //	AOR20220004106C202500152
395	D-ABLAPL/31787/2025	SABYASACHEE KAR VS STATE OF ODISHA	BISWA RANJAN MOHANTY VS	JATNI P.S. /379 /2025 () //	
396	D-ABLAPL/31791/2025	BUDHESWAR DASH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOD20240000430C202500050
397	D-ABLAPL/31793/2025	DILIP KUMAR SAHOO @ DILIP SAHU	DEVASHIS PANDA	RAJGANGPUR /452 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/31797/2025	BIJAYA PRADHAN	RAMA CHANDRA JENA	SINGLA /228 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/31798/2025	PRASANT BARIK @ PREM	BIBHUTI RANJAN MOHANTY	DARGHA BAZAR /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/31799/2025	SACHINANDAN BISWAL	SANJAYA KUMAR PANIGRAHI	SUBALAYA /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/31804/2025	SUSHANTA KUMAR NAYAK	JAYAKRISHNA MOHAPATRA	CHANDABALI /175 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/31805/2025	DEBASIS KHATUA @ BULA KHATUA	PRAVASH CHANDRA JENA	JALESWAR /451 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/31807/2025	SIBA NAYAK @ SIBA PRASAD NAYAK @ MADHIA	SARBESWAR SAHOO	NILGIRI /384 /2025	AOD20220004505C202500126
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/31808/2025	SURESH SAHU	JAYAKRISHNA MOHAPATRA	CHANDABALI /417 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/31811/2025	PRADIP @ PRADEEP DAS	AMIT KUMAR PATRA	BANSADA /312 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/31812/2025	CHANDAN KUMAR PARIDA	SAMBEET PATTANAYAK	NIMAPADA /249 /2025	AOR20220001591C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/31813/2025	JAGANNATH @ JAGABANDHU DAS	AMIT KUMAR PATRA	BANSADA /312 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/31814/2025	BENUDHAR SAHOO	AKSHAYA KUMAR JENA	DELANGA /293 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/31815/2025	STATE OF ODISHA JITENDER KUMAR @ JITENDRA KUMAR MAHATO VS	MANORANJAN MUDULI VS	// KHANTAPADA /290 /2025 ()	AOD20240000388C202500044
410	D-ABLAPL/31816/2025	STATE OF ODISHA BASANTA MAJHI VS	PRAVASH CHANDRA JENA VS	// FATEGARH /309 /2025 ()	
411	D-ABLAPL/31817/2025	STATE OF ODISHA MANORAMA BEHERA VS	SUBHASIS MOHAPATRA VS	// / /0 ()	
412	D-ABLAPL/31819/2025	STATE OF ODISHA PHAKU KHAN @ FAKURUDDIN KHAN VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /224 /2025 ()	
413	D-ABLAPL/31821/2025	STATE OF ODISHA LITU KHAN @ ZIARUDDIN KHAN VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /224 /2025 ()	
414	D-ABLAPL/31824/2025	STATE OF ODISHA TAJAMUL KHAN VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /562 /2025 ()	
415	D-ABLAPL/31831/2025	STATE OF ODISHA DEBASISH SAHOO VS	BHARAT BHUSAN ROURAY VS	// COLLIERY /624 /2025 ()	
416	D-ABLAPL/31833/2025	STATE OF ODISHA BALARAM SHAOO VS	SUSANTA KUMAR LENKA VS	// PARADEEP LOCK /288 /2025 ()	AOR20220001299C202500004
417	D-ABLAPL/31834/2025	STATE OF ODISHA SAROJINI CHINNARA VS	SANJAY KUMAR MOHANTY 2 VS	// BIDANASI /255 /2025 ()	
418	D-ABLAPL/31836/2025	STATE OF ODISHA DHIRENDRA KUMAR MOHANTY VS	AMLAN MOHANTY VS	// KUAKHIA /358 /2025 ()	
419	D-ABLAPL/31837/2025	STATE OF ODISHA GUDU @ KANAJA PRADHAN VS	DUSMANTA KUMAR BISWAL VS	// DELANGA /136 /2025 ()	AOD20220004020C202500052
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/31838/2025	SANJIT BARAL VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR SADAR /318 /2025 () //	
421	D-ABLAPL/31839/2025	SURAJ @ SAROJ NAIK VS STATE OF ODISHA	BABITA DASH VS	BANARAPAL /487 /2025 () //	AOD20230000734C202500007
422	D-ABLAPL/31841/2025	MINUNESA BIBI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	JALESWAR /334 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :14/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/11292/2001 OJC/11292/2001	KEDARNATH SAHOO MP	MR.P.K.RATH	11/2025
2	D-CRP/38550/2024 CRP/28/2024	OFFICERS HOUSING COOPERATIVE SOCIETY MP	MR. ISHID MISHRA (Sr. Adv.) SOUMYA MISHRA, R.K.AGRAWAL, L.K.MO	81/2025
3	D-CRP/38661/2024 CRP/29/2024	M/S TIRUMALA INFRASTRUCTURE DEVELOPMENT MP	OPM PRADEEP BISWAL (DPL)	82/2025
4	D-CRP/39323/2025 CRP/41/2025	M/S. BLUELINE RESORTS PVT. LTD., BBSRAVIJIT PAL MP		83/2025
5	D-SA/218/1995 SA/218/1995	STATE MP	A.S.C	279/2025
6	D-SA/218/1995 SA/218/1995	STATE MP	A.S.C	280/2025
7	D-SA/218/1995 SA/218/1995	STATE MP	A.S.C	281/2025
8	D-JCRLA/37027/2024 JCRLA/193/2024	JAWAHARLAL BISWAKARMA MP	Subash Chandra Pradhan (OHCLSC) / Sidhartha Sankar Ray	328/2025
9	D-JCRLA/7/2022 JCRLA/7/2022	KANHU@SATYA NARAYAN PANDA MP	ADV. MINATI BEHERA, S.N.BISWAL	329/2025
10	D-JCRLA/7/2022 JCRLA/7/2022	KANHU@SATYA NARAYAN PANDA MP	ADV. MINATI BEHERA, S.N.BISWAL	330/2025
11	D-JCRLA/39/2018 JCRLA/39/2018	NANDA MALLIK MP	BIJAYA LAXMI TRIPATHY, B.TRIPATHY, N.TRIPATHY	331/2025
12	D-TRP(C)/42140/2025 TRP(C)/ /	SHWETA SWAIN @ SWETA SWAIN MP	SAROJ KUMAR PADHY	389/2025
13	D-TRP(C)/42354/2025 TRP(C)/ /	KABITANJALI NAYAK MP	ASHUTOS DASH	390/2025
14	D-CONTC/90/2023 CONTC/90/2023	RAMESH KUMAR PATI MP		393/2025
15	D-RVWPET/42187/2025 RVWPET/ /	AKSHAYA KUMAR JENA MP	GAJENDRANATH ROUT	402/2025
16	D-RVWPET/42187/2025 RVWPET/ /	AKSHAYA KUMAR JENA MP	GAJENDRANATH ROUT	403/2025
17	D-RPFAM/145/2023 RPFAM/145/2023	NIRANJAN PANDA MP		472/2025
18	D-RPFAM/42333/2025 RPFAM/ /	SURYAKANTA BHARATI MP	DEEPAK RANJAN SUNDARAY	473/2025
19	D-CMAPL/42177/2025 CMAPL/ /	RAJALAXMI KUNDA MP	BUDHIRAM DAS	534/2025
20	D-CMAPL/40461/2025 CMAPL/ /	MD.MAQUEBUL @ MAKBUL MP	MOHAMMED FARADISH	535/2025
21	D-MATA/42256/2025 MATA/ /	SUJATA SAHOO MP	BADRINARAYAN PANDA	574/2025
22	D-MATA/42256/2025 MATA/ /	SUJATA SAHOO MP	BADRINARAYAN PANDA	575/2025
23	D-MATA/42268/2025 MATA/ /	GUNDI MARANDI MP	SWARUP KUMAR PATNAIK	576/2025
24	D-FAO/42194/2025 FAO/ /	THE DIVISIONAL MANAGER, M/S. THE NEW PRANOJ ASSURANCE CO LTD., CUTTACK MP		898/2025
25	D-FAO/42213/2025 FAO/ /	DEBI PRASAD DASH MP	SANTOSH KUMAR MAHANTY	899/2025
26	D-FAO/271/2012	M/S.S.D.PROPCON P	M/S.BIBEKANANDA BHUYAN	

	FAO/271/2012	MP		900/2025
27	D-BLAPL/27716/2025 BLAPL/10176/2025	RUHIM DIGAL MP	DEEPAK RANJAN PARIDA	1031/2025
28	D-BLAPL/12744/2023 BLAPL/12744/2023	KISHORE KUMAR MISHRA MP	SIDHARTHA DAS	1032/2025
29	D-BLAPL/29691/2025 BLAPL/10242/2025	ASHOK KUMAR BEHERA MP	BISWARANJAN DALAI	1033/2025
30	D-CRLREV/31714/2025 CRLREV/ /	PRAVAT RANJAN MOHANTY MP	TAPESH ROY	1139/2025
31	D-CRLREV/31714/2025 CRLREV/ /	PRAVAT RANJAN MOHANTY MP	TAPESH ROY	1140/2025
32	D-CRLREV/31764/2025 CRLREV/ /	BIBEK KUMAR SWAIN MP	ANSHUMAN RAY	1141/2025
33	D-CRLREV/31826/2025 CRLREV/ /	MANI @ NARAYANA ARISALA MP	JYOTIRMAYA SAHOO	1142/2025
34	D-RSA/198/2016 RSA/198/2016	STATE OF ORISSA MP	A.S.C.	1446/2025
35	D-RSA/25721/2024 RSA/245/2024	SARAT MISHRA @SARAT CHANDRA MISHRA MP	RAJANANDA MISHRA	1447/2025
36	D-RSA/5675/2025 RSA/112/2025	NARAYAN BARIK MP	KEDAR KUMAR DASH	1448/2025
37	D-RSA/42302/2025 RSA/ /	MADHABI @ MADHVI PRADHAN MP	AMIT PRASAD BOSE	1449/2025
38	D-RSA/42302/2025 RSA/ /	MADHABI @ MADHVI PRADHAN MP	AMIT PRASAD BOSE	1450/2025
39	D-CMP/22214/2025 CMP/832/2025	KALYAN SWAIN MP	JAGABANDHU SAHU	1693/2025
40	D-CMP/42169/2025 CMP/1643/2025	SISIR KUMAR PADHI MP	RAMDAS ACHARY	1694/2025
41	D-CMP/42170/2025 CMP/ /	RASANANDA MALLA MP	SASWAT KUMAR ROUT	1695/2025
42	D-CMP/42148/2025 CMP/ /	DURYADHAN PATTNAIK MP	RANJAN KUMAR ROUT	1696/2025
43	D-CMP/42178/2025 CMP/ /	NARAYAN MEHER MP	BUDHIRAM DAS	1697/2025
44	D-CMP/42182/2025 CMP/ /	KESHABA PADHAN @ KESHABA CHANDRA MP	BUDHIRAM DAS	1698/2025
45	D-CMP/42311/2025 CMP/ /	SHANTI BISHI MP	AMIT PRASAD BOSE	1699/2025
46	D-CMP/38006/2025 CMP/1526/2025	BIRABAR BEHERA MP	MANOJ KUMAR MOHANTY	1700/2025
47	D-CMP/42339/2025 CMP/ /	SRIBATSA PANDA MP	BHASKAR CHANDRA PANDA	1701/2025
48	D-CMP/42353/2025 CMP/ /	DIBYALATA PATI MP	AJODHYA RANJAN DASH	1702/2025
49	D-ABLAPL/27809/2025 ABLAPL/10799/2025	BABULI BEHERA MP		1855/2025
50	D-ABLAPL/24464/2025 ABLAPL/9613/2025	SONU PRADHAN MP		1856/2025
51	D-ABLAPL/16758/2025 ABLAPL/6661/2025	KARTIK BARIK @ KARTIK HARIJAN MP		1857/2025
52	D-ABLAPL/27774/2025 ABLAPL/10858/2025	DHIRAJ BAIDYA MP		1858/2025
53	D-ABLAPL/23735/2025 ABLAPL/9682/2025	DEEPAK KUMAR JENA MP		1859/2025
54	D-ABLAPL/23736/2025 ABLAPL/9464/2025	PAPUN PRADHAN MP		1860/2025
55	D-ABLAPL/28213/2025 ABLAPL/11009/2025	JAYANTA KUMAR MOHAPATRA MP		1861/2025
56	D-ABLAPL/8111/2024 ABLAPL/2923/2024	BAPI @ KRUSHNA CHANDRA MALLICK MP	KALYANI PANIGRAHI	1862/2025
57	D-ABLAPL/27174/2025 ABLAPL/10551/2025	PRUTHABA PRADHAN MP		1863/2025

58	D-ABLAPL/31897/2024 ABLAPL/12071/2024	MANOJ KUMAR DIGAL @ MANOJ DIGAL MP		1864/2025
59	D-ABLAPL/28350/2025 ABLAPL/10921/2025	SOUMYA RANJAN PARIDA @ GHANTU PARIDA MP		1865/2025
60	D-ABLAPL/9463/2025 ABLAPL/3613/2025	MANAS PALLEI MP		1866/2025
61	D-ABLAPL/39244/2024 ABLAPL/15043/2024	RAMESH JENA MP		1867/2025
62	D-ABLAPL/14011/2025 ABLAPL/5572/2025	RINKU DAS @ TIPU DAS MP		1868/2025
63	D-ABLAPL/14268/2025 ABLAPL/5871/2025	KALIA @ SAROJ KUMAR SAHOO MP		1869/2025
64	D-ABLAPL/22449/2024 ABLAPL/8367/2024	UPIN @ UPENDRA NAG MP		1870/2025
65	D-ABLAPL/28093/2025 ABLAPL/10976/2025	MANASH CHANDRA BISWAL MP		1871/2025
66	D-ABLAPL/26706/2025 ABLAPL/10443/2025	SANJIB BISWAL MP		1872/2025
67	D-MACA/126/2022 MACA/126/2022	NARENDRA KANDI MP	PRADEEP KUMAR MISHRA	2408/2025
68	D-MACA/126/2022 MACA/126/2022	NARENDRA KANDI MP	PRADEEP KUMAR MISHRA	2409/2025
69	D-MACA/126/2022 MACA/126/2022	NARENDRA KANDI MP	PRADEEP KUMAR MISHRA	2410/2025
70	D-MACA/1312/2015 MACA/1312/2015	D.M.,NATIONAL INSURANCE CO.LTD. MP		2411/2025
71	D-MACA/17147/2025 MACA/505/2025	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., CUTTACK MP	ANUSHR KUMAR MOHANTY	2412/2025
72	D-MACA/372/2017 MACA/372/2017	S.NAGESWAR RAO MP	M/S.RAJIB LOCHAN PATTNAIK	2413/2025
73	D-MACA/372/2017 MACA/372/2017	S.NAGESWAR RAO MP	M/S.RAJIB LOCHAN PATTNAIK	2414/2025
74	D-MACA/36521/2025 MACA/ /	SABITA BAL MP	KAPILA CHARAN NAYAK	2415/2025
75	D-MACA/33043/2025 MACA/ /	SHISHIR PRADHAN MP	KAPILA CHARAN NAYAK	2416/2025
76	D-MACA/33043/2025 MACA/ /	SHISHIR PRADHAN MP	KAPILA CHARAN NAYAK	2417/2025
77	D-MACA/42155/2025 MACA/ /	KHAGESWAR JENA MP	PRADEEP KUMAR MISHRA	2418/2025
78	D-MACA/40707/2025 MACA/ /	NATIONAL INSURANCE CO. LTD., CUTTACK MP	AHITOSH SINHA	2419/2025
79	D-MACA/42217/2025 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR MP	ANIL PRASAD	2420/2025
80	D-MACA/42217/2025 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR MP	ANIL PRASAD	2421/2025
81	D-MACA/42218/2025 MACA/ /	M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR MP	ANIL PRASAD	2422/2025
82	D-MACA/42218/2025 MACA/ /	M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR MP	ANIL PRASAD	2423/2025
83	D-MACA/40527/2025 MACA/ /	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., BBSR MP	PROBANTU BHARMAHALI	2424/2025
84	D-CRLA/22335/2025 CRLA/ /	MANASH NAYAK MP	ROHIT RANJAN RAY	2798/2025
85	D-CRLA/32273/2024 CRLA/1145/2024	SUSANTA HATI MP	HIMANSU SEKHAR MISHRA	2799/2025
86	D-CRLA/31755/2025 CRLA/ /	CHANDRASEKHAR MALIK MP	RAMAKRISHAN NAIK	2800/2025
87	D-CRLA/31755/2025 CRLA/ /	CHANDRASEKHAR MALIK MP	RAMAKRISHAN NAIK	2801/2025
88	D-CRLA/32054/2024 CRLA/1093/2024	DHANU NAYAK MP	BAIJAYANTI MOHANTY	2802/2025
89	D-CRLA/171/2018	SIBARAM BISWAL	M/S.RAJIB BIHARI MISHRA, BIKRAM CHANDRA GHADEI	

	CRLA/171/2018	MP		2803/2025
90	D-CRLA/336/2023	SANTOSH PRADHAN	RAJIB BIHARI MISHRA	
	CRLA/336/2023	MP		2804/2025
91	D-CRLA/31810/2025	PABITRA MOHAN DALEI	RADHARAMAN DAS NAYAK	
	CRLA/ /	MP		2805/2025
92	D-CRLA/31810/2025	PABITRA MOHAN DALEI	RADHARAMAN DAS NAYAK	
	CRLA/ /	MP		2806/2025
93	D-CRLA/31810/2025	PABITRA MOHAN DALEI	RADHARAMAN DAS NAYAK	
	CRLA/ /	MP		2807/2025
94	D-CRLMC/1082/2023	ROCKY@RAHUL MOHANTY@RAJA@SOUMYA RANJAN BISWAL@MANORANJAN BISWAL		2947/2025
	CRLMC/1082/2023	MP		
95	D-CRLMC/31680/2025	SABITRI PADHI @ PANI	MITALEE JESTHI	
	CRLMC/ /	MP		2948/2025
96	D-CRLMC/26174/2025	PRUTHIRAJ PRADHAN		2949/2025
	CRLMC/3398/2025	MP		
97	D-CRLMC/27109/2025	BAIJAYANTI SARAF		2950/2025
	CRLMC/3642/2025	MP		
98	D-CRLMC/31706/2025	ASISH KUMAR PRUSTY	BISWORANJAN SWAIN	
	CRLMC/ /	MP		2951/2025
99	D-CRLMC/31712/2025	CHATURBHUJA BEHERA	DURGA PRASAD DHAL	
	CRLMC/ /	MP		2952/2025
100	D-CRLMC/31726/2025	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	
	CRLMC/ /	MP		2953/2025
101	D-CRLMC/13827/2025	SUNIL KUMAR MISHRA		2954/2025
	CRLMC/1822/2025	MP		
102	D-CRLMC/31738/2025	SANJIB BAGHASINGH	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		2955/2025
103	D-CRLMC/31735/2025	BIKU SETHY @ JITU SETHY @ GOURAB SERRASANNA KUMAR MISHRA		2956/2025
	CRLMC/ /	MP		
104	D-CRLMC/31735/2025	BIKU SETHY @ JITU SETHY @ GOURAB SERRASANNA KUMAR MISHRA		2957/2025
	CRLMC/ /	MP		
105	D-CRLMC/31760/2025	TAPAS PRADHAN @ GUNIA	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		2958/2025
106	D-CRLMC/31760/2025	TAPAS PRADHAN @ GUNIA	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		2959/2025
107	D-CRLMC/29555/2025	SUKANTA PRADHAN		2960/2025
	CRLMC/3943/2025	MP		
108	D-CRLMC/4905/2023	SK.QAYAM	BISWARANJAN DALAI	
	CRLMC/4905/2023	MP		2961/2025
109	D-CRLMC/11634/2025	PAPU@JITENDRA MALIK	PRAKASH CHANDRA DASH	
	CRLMC/1500/2025	MP		2962/2025
110	D-CRLMC/17069/2025	AJIT KUMAR PADHY	SUSANTA KUMAR JETHY	
	CRLMC/2225/2025	MP		2963/2025
111	D-CRLMC/31777/2025	ANKIT TIWARI	SRIKANT KUMAR BARIK	
	CRLMC/ /	MP		2964/2025
112	D-CRLMC/29471/2025	NILAMANI SETHI		2965/2025
	CRLMC/4013/2025	MP		
113	D-CRLMC/31801/2025	BISWARANJAN SAHOO	AMITABH MISHRA	
	CRLMC/ /	MP		2966/2025
114	D-CRLMC/31803/2025	CHIKU @ CHIKUNA DALEI	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		2967/2025
115	D-CRLMC/31806/2025	DHARMENDRA ROUT	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		2968/2025
116	D-CRLMC/24869/2025	SHUKANTA@SUKANTA@AMAR PRATAP		2969/2025
	CRLMC/3257/2025	MP		
117	D-CRLMC/28413/2025	ADARSH CHAURASIA		2970/2025
	CRLMC/4035/2025	MP		
118	D-CRLMC/31430/2025	SUNIL @ SUNIL KUMAR DAS	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		2971/2025
119	D-WA/42091/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4074/2025
120	D-WA/42093/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4075/2025

121	D-WA/42094/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4076/2025
122	D-WA/42096/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4077/2025
123	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4078/2025
124	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4079/2025
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4080/2025
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4081/2025
127	D-WA/282/2023 WA/282/2023	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	4082/2025
128	D-WA/28902/2025 WA/1444/2025	ODISHA MINING CORPORATION LTD., BBSR MP	SANDEEP AUROBINDO ACHARYA	4083/2025
129	D-WA/42221/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4084/2025
130	D-WA/42222/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4085/2025
131	D-WA/42224/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4086/2025
132	D-WA/42224/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4087/2025
133	D-WA/42226/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4088/2025
134	D-WA/42244/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4089/2025
135	D-WA/42303/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4090/2025
136	D-WA/38670/2025 WA/1557/2025	MOHAN CHANDRA MOHAKUD MP	SOURAV SUMAN BHUYAN	4091/2025
137	D-WA/38670/2025 WA/1557/2025	MOHAN CHANDRA MOHAKUD MP	SOURAV SUMAN BHUYAN	4092/2025
138	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME), SATYAJIT SAMAL	4093/2025
139	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME), SATYAJIT SAMAL	4094/2025
140	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME), SATYAJIT SAMAL	4095/2025
141	D-WA/705/2021 WA/705/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION MP	TANMAY MISHRA	4096/2025
142	D-WA/693/2021 WA/693/2021	ODISHA STATE CIVIL SUPPLIES CORPORATION MP	TANMAY MISHRA	4097/2025
143	D-WA/703/2021 WA/703/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION MP	TANMAY MISHRA	4098/2025
144	D-WA/706/2021 WA/706/2021	ORISSA STATE CIVIL SUPPLIES CORPORATION MP	TANMAY MISHRA	4099/2025
145	D-WA/704/2021 WA/704/2021	ODISHA STATE CIVIL SUPPLIES CORPORATION MP	TANMAY MISHRA	4100/2025
146	D-WP(C)/19851/2025 WP(C)/14579/2025	GOPAL CHANDRA JENA MP	SASWATI MOHAPATRA	18304/2025
147	D-WP(C)/42138/2025 WP(C)/ /	SUBASH CHANDRA SENAPATI MP	SRINIVAS MOHANTY	18305/2025
148	D-WP(C)/42139/2025 WP(C)/29143/2025	GOLAP ROUT MP	MANOJA KUMAR KHUNTIA	18306/2025
149	D-WP(C)/34928/2025 WP(C)/24190/2025	SADHANA SENAPATI MP	RANJAN KUMAR ROUT	18307/2025
150	D-WP(C)/16481/2025 WP(C)/11083/2025	DR. CHINMAYEE SWAIN MP	TANMAY MISHRA	18308/2025
151	D-WP(C)/42144/2025 WP(C)/29214/2025	BIKASH DAS MP	ADYASIDHI MISHRA	18309/2025
152	D-WP(C)/26947/2025	KISHORE CHANDRA BAG	MOHIT KUMAR PATI	

184	D-WP(C)/21010/2014 WP(C)/21010/2014	GUNDUGOLA SADASHIVA MP	M/S.GOUTAM KU.ACHARYA	18342/2025
185	D-WP(C)/21010/2014 WP(C)/21010/2014	GUNDUGOLA SADASHIVA MP	M/S.GOUTAM KU.ACHARYA	18343/2025
186	D-WP(C)/42223/2025 WP(C)/ /	SADASIBA NAYAK MP	BIGYAN KUMAR SHARMA	18344/2025
187	D-WP(C)/33428/2025 WP(C)/24143/2025	DR. SUBASH MOHAPATRA MP	IN PERSON, M/s Samvit Mohanty (For Mr. Bibhu Prasanna Mohapatra)	18345/2025
188	D-WP(C)/42227/2025 WP(C)/ /	BIBHUTI BHUSAN MOHAPATRA MP	SANKARACHARYA CHOUDHURY	18346/2025
189	D-WP(C)/23869/2025 WP(C)/16788/2025	BONDILI RAMU MP	AGASTI KANUNGO	18347/2025
190	D-WP(C)/42241/2025 WP(C)/ /	RAJANI KANTA MAHARANA MP	BHASKAR CHANDRA PANDA	18348/2025
191	D-WP(C)/42240/2025 WP(C)/ /	NIRANJAN BEHERA MP	AMIYA KUMAR MOHANTY	18349/2025
192	D-WP(C)/42228/2025 WP(C)/ /	DHAKOTA G.P.L.F MP	RAJIV KUMAR MAHANTA	18350/2025
193	D-WP(C)/32682/2025 WP(C)/22897/2025	RASHMITA PRADHAN MP	ARUN KUMAR MISHRA	18351/2025
194	D-WP(C)/9224/2025 WP(C)/7062/2025	BS MINING CORPORATION, KEONJHAR MP	SURYA PRAKASH MISRA (SR. ADV.), ASISH MISHRA	18352/2025
195	D-WP(C)/42229/2025 WP(C)/ /	MOCHINDA G.P.L.F MP	RAJIV KUMAR MAHANTA	18353/2025
196	D-WP(C)/40914/2024 WP(C)/26147/2024	SECTOR-8 RESIDENTIAL ASSOCIATION, CHITPAKANDA BEHURIA, KABI RANJAN MOHANTY MP		18354/2025
197	D-WP(C)/5355/2025 WP(C)/4716/2025	ANIRUDHA SAMAL MP	RASHMI KANTA ACHARYA	18355/2025
198	D-WP(C)/42230/2025 WP(C)/ /	SAMIKHYA MISSION SHAKTI ,JODA BLOCK MP	RAJIV KUMAR MAHANTA	18356/2025
199	D-WP(C)/42262/2025 WP(C)/ /	MOTHER TERASA HEALTH WORKERS (FEMALE) PRASANNAGHENTRE, JAJPUR MP		18357/2025
200	D-WP(C)/20521/2024 WP(C)/11938/2024	PUVVALA NAGESWAR RAO MP	PRASANTA KISHORE RAY	18358/2025
201	D-WP(C)/42266/2025 WP(C)/ /	PRATAP CHANDRA MEHER @ PRATAP MEHER @ PRATAP MEHER MP		18359/2025
202	D-WP(C)/42231/2025 WP(C)/ /	CHEMNA G.P.L.F MP	RAJIV KUMAR MAHANTA	18360/2025
203	D-WP(C)/9109/2005 WP(C)/9109/2005	BHARATENDU PARIJA MP	DR. JITENDRA KUMAR LENKA	18361/2025
204	D-WP(C)/9003/2025 WP(C)/6959/2025	KARUNAKAR BAGHA MP		18362/2025
205	D-WP(C)/42271/2025 WP(C)/ /	D.SUNITA BINDHANIRA MP	ASHOK DAS	18363/2025
206	D-WP(C)/42270/2025 WP(C)/ /	ANIL KUMAR ROUT MP	DR.NIRANJAN SWAIN	18364/2025
207	D-WP(C)/28560/2025 WP(C)/20094/2025	SUCHISMITA SWAIN MP		18365/2025
208	D-WP(C)/28990/2025 WP(C)/20765/2025	M/S TRAYAMBAKAM HEALTH CARE MP	MR.RUDRA PRASAD KAR, M/S.ABHISHEK DASH	18366/2025
209	D-WP(C)/42234/2025 WP(C)/ /	KUANR G.P.L.F MP	RAJIV KUMAR MAHANTA	18367/2025
210	D-WP(C)/42275/2025 WP(C)/ /	SOMANATH SWAIN MP	DR.NIRANJAN SWAIN	18368/2025
211	D-WP(C)/42236/2025 WP(C)/ /	BABA BHUSANDESWAR SHG MAHILA FERIA MP	RAJIV KUMAR MAHANTA	18369/2025
212	D-WP(C)/18071/2022 WP(C)/18071/2022	SUJIT DEBATA MP	LAXMI PRASAD DWIVEDY	18370/2025
213	D-WP(C)/42278/2025 WP(C)/ /	ABATAR MISHRA MP	DR. BINODA KUMAR MISHRA	18371/2025
214	D-WP(C)/42282/2025 WP(C)/ /	JANAKIMANI BEHERA MP	SANTOSH KUMAR NANDA	18372/2025
215	D-WP(C)/18073/2022	RAMA KRUSHNA MALLIK	LAXMI PRASAD DWIVEDY	

	WP(C)/18073/2022	MP		18373/2025
216	D-WP(C)/3197/2004	SMT.LAXMI PATNAIK		
	WP(C)/3197/2004	MP		18374/2025
217	D-WP(C)/18072/2022	ROJALINI MOHAPATRA	LAXMI PRASAD DWIVEDY	
	WP(C)/18072/2022	MP		18375/2025
218	D-WP(C)/42285/2025	PRABODHA KUMAR SAMAL	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		18376/2025
219	D-WP(C)/18716/2022	KABITA PRIYADARSHINI MISHRA	LAXMI PRASAD DWIVEDY	
	WP(C)/18716/2022	MP		18377/2025
220	D-WP(C)/42237/2025	KAYALAPADA GPSS TANGI BLOCK	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		18378/2025
221	D-WP(C)/42286/2025	HEMRAJ MEENA	KUMARESWAR MOHANTY	
	WP(C)/ /	MP		18379/2025
222	D-WP(C)/2353/2025	M/S V S AGROTECH, CUTTACK	SUMIT KUMAR MOHANTY	
	WP(C)/2130/2025	MP		18380/2025
223	D-WP(C)/42032/2025	PRADIP CHANDRA SAHOO	PRAFULLA CHANDRA BISWAL	
	WP(C)/ /	MP		18381/2025
224	D-WP(C)/45493/2024	ASHOK KUMAR SAMANTARAY		
	WP(C)/26710/2024	MP		18382/2025
225	D-WP(C)/42239/2025	BALADA G.P.L.F	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		18383/2025
226	D-WP(C)/42306/2025	RADHARANI PANDA	FALGUNI RAJGURU MOHAPATRA	
	WP(C)/ /	MP		18384/2025
227	D-WP(C)/13088/2024	DEBENDRA KUMAR SAHOO		
	WP(C)/7282/2024	MP		18385/2025
228	D-WP(C)/12964/2025	SUBHAS CHANDRA PATNAIK	BIBHUTI BHUSAN MISHRA	
	WP(C)/9352/2025	MP		18386/2025
229	D-WP(C)/12092/2023	D.V.NAGESWARA RAO	SWAPNA KUMAR OJHA	
	WP(C)/12092/2023	MP		18387/2025
230	D-WP(C)/42243/2025	BIBHUTI KUMAR PARIDA	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		18388/2025
231	D-WP(C)/42310/2025	JAGANNATH DASH	RABI NARAYAN PANDA	
	WP(C)/ /	MP		18389/2025
232	D-WP(C)/42315/2025	PRAVAT DASH	AMITAV DAS	
	WP(C)/ /	MP		18390/2025
233	D-WP(C)/33603/2025	SANTOSH KUMAR ACHARYA	PRAVASH CHANDRA JENA	
	WP(C)/23629/2025	MP		18391/2025
234	D-WP(C)/42323/2025	SOUMYA RANJAN SATAPATHY	BUDHADEV ROURAY	
	WP(C)/ /	MP		18392/2025
235	D-WP(C)/42326/2025	ABHAYA RANJAN ROUT	RAJIB RATH	
	WP(C)/ /	MP		18393/2025
236	D-WP(C)/42327/2025	RAJESH KUMAR AGARWAL	ABHAY KHANDELWAL	
	WP(C)/ /	MP		18394/2025
237	D-WP(C)/42290/2025	KARKACHIA G.P.L.F	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		18395/2025
238	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO, SWARUP KUMAR PATNAIK	
	WP(C)/14739/2010	MP		18396/2025
239	D-WP(C)/14740/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO, SWARUP KUMAR PATNAIK	
	WP(C)/14740/2010	MP		18397/2025
240	D-WP(C)/42338/2025	LATA KUMBHAR	AMIT PRASAD BOSE	
	WP(C)/ /	MP		18398/2025
241	D-WP(C)/42343/2025	BARUN KUMBHAR	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		18399/2025
242	D-WP(C)/42345/2025	NANDINI SANKHUA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		18400/2025
243	D-WP(C)/42294/2025	DAHIKOTI G.P.L.F	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		18401/2025
244	D-WP(C)/42349/2025	RINARANI NAYAK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		18402/2025
245	D-WP(C)/15070/2025	MANAS KUMAR SAHU	PRAMOD KISHORE CHAND	
	WP(C)/10476/2025	MP		18403/2025
246	D-WP(C)/42352/2025	CHAKRADHAR BEHERA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		18404/2025

247	D-WP(C)/42356/2025 WP(C)/ /	ANANTA DEHURY MP	SUBHRANSU BHUSAN MOHANTY	18405/2025
248	D-WP(C)/42358/2025 WP(C)/ /	RIYANKA JENA MP	BHAWANI SANKAR PANIGRAHI	18406/2025
249	D-WP(C)/21219/2013 WP(C)/21219/2013	MD.MOINUDDIN MP	M/S T.K. MISHRA , P.BASTIA,MR.S.MOHANTY,M/S.R.C.RATH,S.K.PAN	18407/2025
250	D-WP(C)/42360/2025 WP(C)/ /	JHUMURI JENA MP	SUBHRANSU BHUSAN MOHANTY	18408/2025
251	D-WP(C)/21219/2013 WP(C)/21219/2013	MD.MOINUDDIN MP	M/S T.K. MISHRA , P.BASTIA,MR.S.MOHANTY,M/S.R.C.RATH,S.K.PAN	18409/2025
252	D-WP(C)/15762/2023 WP(C)/15762/2023	MALATI BEHERA MP	PARTHA SARATHI DAS	18410/2025
253	D-WP(C)/42298/2025 WP(C)/ /	BINAYAK BISOI MP	KANANBALA ROY CHOUDHURY	18411/2025
254	D-WP(C)/42362/2025 WP(C)/ /	MAA MAHALAXMI SELF HELP GROUP, SUBARNA MP	ABHIRAM MISHRA	18412/2025
255	D-WP(C)/42365/2025 WP(C)/ /	MANGULU MAHAKUL MP	SUBHENDU KAR	18413/2025
256	D-WP(C)/38427/2024 WP(C)/22415/2024	RADHA KRISHNA INDUSTRIAL TRAINING CENTRE, MP	ANIL KUMAR KHOSLA	18414/2025
257	D-WP(C)/42299/2025 WP(C)/ /	GADADEULIA G.P.L.F MP	RAJIV KUMAR MAHANTA	18415/2025
258	D-WP(C)/42369/2025 WP(C)/ /	MADHAB CHANDRA APATA MP	OM PRAKASH SAHU	18416/2025
259	D-WP(C)/42370/2025 WP(C)/ /	MAHENDRA MAHAKUL MP	SUBHENDU KAR	18417/2025
260	D-WP(C)/42371/2025 WP(C)/ /	DHEERAJ KUMAR BHATRA MP	TUKUNA KUMAR MISHRA	18418/2025
261	D-WP(C)/42300/2025 WP(C)/ /	BAISINGA GRAMPANCHAYAT STARIYA MP	ANIL KUMAR MAHANTA	18419/2025
262	D-WP(C)/42373/2025 WP(C)/ /	YAZDANI STEEL AND POWWER LTD., MP	SPOUMYAJYOTI BISWAL	18420/2025
263	D-WP(C)/42372/2025 WP(C)/ /	MADHUSUDHAN JENA MP	ABHISEK MOHANTY	18421/2025
264	D-WP(C)/42374/2025 WP(C)/ /	TRINATH HARIJAN MP	TUKUNA KUMAR MISHRA	18422/2025
265	D-WP(C)/42376/2025 WP(C)/ /	GHANASHYAM BALA MP	SUKANTA KUMAR NAYAK (2)	18423/2025
266	D-WP(C)/42377/2025 WP(C)/ /	M/S BANABASI PANDA, JAGATSINGHPUR MP	CHOUHDHURY SATYAJIT MISHRA	18424/2025
267	D-WP(C)/42385/2025 WP(C)/ /	BAJARANGBALI SELF HELP GROUP, SUBARNA MP	ABHIRAM MISHRA	18425/2025
268	D-WP(C)/41414/2025 WP(C)/28758/2025	BISHNU PRASAD BEHERA MP	RAMAKANTA SARANGI	18426/2025